NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH: GUWAHATI**

Diary No. 420 of 2017

Under Section: 230/232 of the Companies Act, 2013

In the matter of:

Kamalkunj Vyapaar

... Petitioner

-versus-

S.S.Trade Link (P) Ltd.

... Respondent

Order delivered on: 16.10.2017

Coram:

PRESENT

HON'BLE MR.JUSTICE P.K.SAIKIA, MEMBER (JUDICIAL)

For the Petitioner:

None appears

For the Respondent: None Appears

ORDER

None appears for the parties today.

List this matter again on 24.10.2017.

Member (Judicial)

National Company Law Tribunal

Guwahati Bench: Guwahati.

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